

प्राकृतिक संसाधन मंत्री (श्री के० डी० बालजीय) : आवश्यक जानकारियों से युक्त एक विवरण पत्र सभा पटल पर प्रस्तुत किया जाता है [देखिये परिशिष्ट १४, अनुबन्ध सं० ६३]।

MULTIPURPOSE SCHOOLS IN BIHAR

*2506. **Shri Deogam** : Will the Minister of Education be pleased to state:

(a) the names of places where multipurpose schools are to be opened in Bihar during 1956-67;

(b) the names of special subjects that are taught in these schools; and

(c) the amount of grant-in-aid sanctioned for the purpose to Bihar by the Central Government during the same period?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) and (b). The proposals for multi-purpose schools for 1956-57 have not yet been received from the Bihar Government.

(c) Does not arise.

ELECTION PETITIONS

*2507. **Shri B. N. Kureel** : Will the Minister of Law be pleased to state:

(a) the number of Election Petitions filed after the General Elections which took more than three years for their final decision; and

(b) the number of Election Petitions filed in 1952 which are still pending final decision?

The Minister Law and Minority Affairs (Shri Biswas) : (a) Thirteen.

(b) Four.

प्रादिम जाति-कल्याण के लिये केन्द्रीय मंत्रणा बोर्ड

२५१२. श्री अमर सिंह ठावर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि प्रादिम जाति कल्याण के लिये केन्द्रीय मंत्रणा बोर्ड की स्थापना कब तक होने की प्राशा है?

गृह-कार्य मंत्रालय में मंत्री (श्री दातार) : शीघ्र ही ।

COLONISATION OF THE ANDAMANS

*2517. **Shri Krishnacharya Joshi** : Will the Minister of Home Affairs be pleased to state:

(a) the number of agriculturist

families that have been settled so far in the Andamans under the Five Year Scheme for its development and colonisation; and

(b) the number of acres of forest lands that have been cleared under the same Scheme?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) 1,041 families.

(b) 5,450 acres.

SCHEDULED TRIBES OF MADHYA PRADESH

*2522. **Shri Kamath** : Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1439 on 25th April, 1956 and state:

(a) whether the requisite information has been collected; and

(b) if so, when it will be laid on the Table?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Yes, Sir.

(b) The required information is being laid on the Table of the House separately through the Department of Parliamentary Affairs.

TRAVANCORE UNIVERSITY

*2523. **Shri A. K. Gopalan** : Will the Minister of Education be pleased to State:

(a) the number of Colleges in Travancore-Cochin State that have not been affiliated to the Travancore University; and

(b) the reasons therefor?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) and (b). Information is being collected and will be laid on the Table of the Lok Sabha.

REPORT OF THE COMMISSION FOR SCHEDULED CASTES AND SCHEDULED TRIBES

*2524. **Shri Deogam** : Will the Minister of Home Affairs be pleased to state when the Report for the year 1955 of the Commissioner of Scheduled Castes and Scheduled Tribes will be made available to M.Ps.?